

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

DA No. 822/94

New Delhi, this the 11th day of August, 1999

HON'BLE MR. S.R.ADIGE, VICE CHAIRMAN(A)  
HON'BLE MR. KULDIP SINGH, MEMBER (J)

In the matter of:

1. Shri Kehar Singh  
s/o late Shri Sunda Ram Ji  
Chief Reservation Supervisor,  
Northern Railway,  
Bikaner.
2. Shri O.P. Vishnoi,  
s/o late Sh. Ram Karan Dass,  
Chief Inspector of Tickets,  
DRM Office, Bikaner.
3. Shri Jagdish Chandra Sharma  
s/o Shri Rekh Chand Sharma,  
Head Enquiry & Reservation Clerk,  
Northern Railway, Bikaner.
4. Shri D.P. Sharma  
s/o late Sh. Babu Lal Sharma,  
Parcel Supervisor,  
Parcel Office, Northern Railway,  
Bikaner.
5. Shri Nizam Ahmed  
s/o late Shri Kutab Ali,  
Chief Booking Supervisor,  
Northern Railway,  
Bikaner.

...Applicants

(By Advocate: Shri Madhok proxy for Sh. B.S.Mainea)

Vs.

1. The General Manager,  
Northern Railway,  
New Delhi.
2. The Chief Commercial Manager,  
Northern Railway,  
Headquarter Office,  
New Delhi.
3. The Chief Personnel Officer,  
Northern Railway,  
Headquarter Office, Baroda House,  
New Delhi.
4. The Divisional Railway Manager,  
Northern Railway, Northern Railway,  
Bikaner.

....Respondents

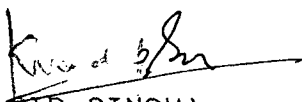
(By Advocate: None)

O R D E R(ORAL)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A):

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Shri B.L.Madhok proxy for Shri B.S. Mainee, counsel for applicants seeks permission to withdraw the O.A. Permission granted and the O.A. is dismissed as withdrawn.

  
(KULDIP SINGH)  
MEMBER (J)

  
(S.R. ADIGE)  
VICE CHAIRMAN (A)

/naresh/